

MR. SPEAKER : I have noted your sentiments.

SHRI S.A. SHAMIM : Will you allow it ?

MR. SPEAKER : I will look into it. I do not commit myself. You had an opportunity to discuss it in the Demands of the Education Ministry only two days back.

SHRI S. M. BANERJEE (Kanpur) : When the Minister was replying to the Demands, some of us put the question to him. But that was regarding the minority character of the University. The question of closure has not been discussed at all.

12.45 hrs.

#### RE. SITUATION IN SIKKIM

SHRI SAMAR GUHA (Contai) : Sir, About Sikkim..

MR. SPEAKER : The Minister is making a statement today, just now.

SHRI SAMR GUHA : Then, I do not press for an adjournment motion. You allow us to put some questions.. (Interruptions)

MR. SPEAKER : The rule is that when the Minister makes a statement, no questions are allowed after it. I am not going to depart from the rules.

SHRI S. M. BANERJEE (Kanpur) : You kindly allow us. We support the people's movement for freedom.. (Interruptions)

SHRI SAMAR MUKHERJEE (Howrah) : I had given a Call Attention Notice on Sikkim..

MR. SPEAKER : The Minister has already intimated to me that he is going to make a statement today.

SHRI S. M. BANERJEE : Sir, we should be allowed to ask some questions..

SHRI SAMAR GUHA : We are getting telegrams from Sikkim..

MR. SPEAKER : Let the Minister first make the statement. I will consider it after that. No questions today. But I will look into it as to how to find out an opportunity. I cannot violate the rules. When the Minister makes a statement, it is not followed by questions.

SHRI SAMAR GUHA : Every hour developments are taking place.

MR. SPEAKER : I do agree it is an important matter.

SHRI S.M. BANERJEE : The people are fighting for freedom..

MR. SPEAKER : Papers to be laid.

12.47 hrs.

#### PAPERS LAID ON THE TABLE ANNUAL REPORT OF POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH

THE DEPUTY MINISTER IN THE  
MINISTRY OF HEALTH AND FAMILY  
PLANNING (SHRI KONDAJJI  
BASAPPA) : On behalf of Shri R.K.  
Khadilkar.

I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Post Graduate Institute of Medical Education and Research, Chandigarh, for the year 1971-72, under section 19 of the Post Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966. [Placed in Library. See No. LT-4752/73]

#### ANNUAL REPORT 1971-72 AND HOUSING PROGRAMME, BUDGET & SCHEDULE OF STAFF FOR 1972-73 OF HOUSING BOARD, ANDHRA PRADESH

THE MINISTER OF STATE IN THE  
DEPARTMENT OF PARLIAMENTARY  
AFFAIRS AND IN THE MINISTRY  
OF WORKS AND HOUSING (SHRI  
OM MEHTA) : I beg to lay on the  
Table—

(a) A copy of the Annual Report (Hindi and English versions) of the House—